

National Company Law Tribunal
Allahabad Bench
Allahabad

80(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016.

NAME OF THE COMPANY: Dr. Anurag Dikshit & Anr.

Vs.

M/s Galaxy Life Care Services (P.) Ltd. & Anr.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	MR. RAJNISH SINHA	ADV	Respondents	Rajnish Sinha
2.	ABHAY K. DAS	Adv.	Petitioners	Abhay Kumar Das
3.	ADARSH TANDON	Adv. P.C.S	Petitioners	Adarsh Tandon

Order dated 26.09.2016

CP No. 80(ND)/2015 Shri Anurag Dikshit & Anr. V M/S Galaxy Life
Care Service Pvt. Ltd.

Heard the Learned Counsel for petitioner in C.P. 80 (ND)/2015 in part.

For continuation list on 24.10.2016.


V. S. R. Avadhani, Member (Judicial)


Harihar P. Chaturvedi, Member (Judicial)